

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.203**  
IB-1369(ND)/2018

**IN THE MATTER OF:**

Mr. Brijesh Sahu & Anr  
Vs  
M/s. KDP Buildwell Pvt. Ltd

.....APPLICANT/PETITIONER

.....RESPONDENT

**SECTION**

U/s 7 of IBC, 2016

**Order delivered on 02.11.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA  
MEMBER (TECHNICAL)**

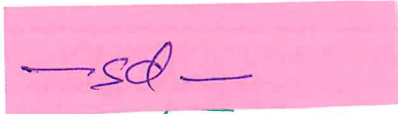
**JUSTICE TELAPROLU RAJANI  
MEMBER (JUDICIAL)**

**PRESENT:**

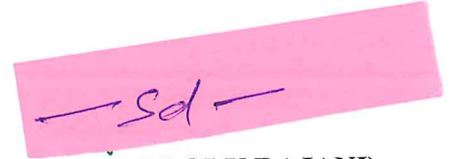
For the Applicant :  
For the Respondent :

**ORDER**

List before the Regular Bench on 01.12.2022.



**(DR. BINOD KUMAR SINHA)  
MEMBER (TECHNICAL)**



**(JUSTICE TELAPROLU RAJANI)  
MEMBER (JUDICIAL)**